

Countess of Dufferin's Fund (Repeal) Act, 2002

65 of 2002

[December 18, 2002]

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An Act to repeal the Countess of Dufferin 's Fund Act, 1957 Be it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:

1. Short title :-

This Act may be called the Countess of Dufferin's Fund (Repeal) Act, 2002.

2. Repeal of Act 63 of 1957 :-

The Countess of Dufferin's Fund Act, 1957 is hereby repealed.